<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 178 OF 2017

Dated: 5th December, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of: NTPC Limited Vs.				Appellant(s)
Central Electricity Regulatory Comr	nissi	on & Ors.		Respondent(s)
Counsel for the Appellant(s)	:	Mr. Matrugu Ms. Jyotsna	pta Mis	hra
Counsel for the Respondent(s)	:	Mr. R.K. Mel Ms. Himansł		ey for R-5

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>25.02.2019.</u>

(S.D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson